

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 5741 of 2020

Sunil Kr. Choudhary @ Pasi @ Sunil Kumar Choudhary @ Sunil Pasi
... Petitioner

Versus

The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Mr. Pratyush Lala, Advocate

For the State : Mr. Ravi Prakash, A.P.P.

Order No. 02

Dated 10th September, 2020

Mr. Pratyush Lala, learned counsel for the petitioner submits that the case diary has been received in the case of one of the co-accused in B.A. No. 5131 of 2020.

As such, let this case be listed on 14.09.2020 along with B.A. No. 5131 of 2020 under the same heading.

(RONGON MUKHOPADHYAY,J.)

MK